NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/231/ (IB)/2017

NAME OF THE PETITIONER(S)

: SREE SANNIDHI FOODS PVT LTD

NAME OF THE RESPONDENT(S)

: ORIGIN FOODS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. KNEWLIN FREDERICK Conselfer Rep.

ORDER

No representation on behalf of the petitioner. The counsel for the respondent prays for time for filing the counter and argument. At request time is enlarged. Put up on 28.08.2017 at 10.30 A.M.

(- vitages fer -.

(S. Vijayaraghavan) Member (Technical) (Ch. Md. Sharief Taria) Member (Judicial)